

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 25th day of July 2003.

QUORUM : HON.MR. JUSTICE R.R.K. TRIVEDI, V. C.
HON. MR. D. R. TIWARI, A.M.

O. A. No. 806 of 2003

Mohd. Iliyas S/O Late Abdul Gaffar B/O H.No.81/76, Kydganj,
Allahabad,..... Applicant.

Counsel for applicant : Sri I.R. Singh

Versus

1. Union of India through its Defence Secretary, New Delhi.
2. Air Officer Commanding, No.24 ED, Air Force Station,
Manauri, District Allahabad.... Respondents.

Counsel for respondents : Sri R. Tiwari.

O R D E R (ORAL)

BY HON.MR.JUSTICE R.R.K. TRIVEDI, V. C.

By this O. A. filed under section 19 of A.T. Act, 1985, applicant has prayed to quash the order dated 4.1.03 which appears to be reply of his application dated 7.11.02. Learned counsel for applicant has submitted that the applicant was served the note dated 22.10.2002 which was in English language. AS applicant does not know english, he made application/representation on 7.11.2002 for supply of a copy of the order in Hindi language and to decide the representation of the applicant in Hindi so that he may follow the decision given.

2. In our opinion, respondents ^{were} ~~have~~ not justified in deciding the representation of the applicant by the impugned order in english language which he cannot follow. They ought to have realised ^{the} difficulty and pass the order in Hindi.

3. Considering the facts and circumstances and without going into the merits of the case we are disposing of this O. A. at the admission stage itself with a direction



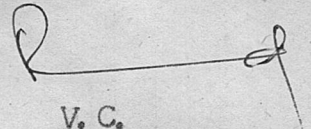
to Respondent No.2 to decide the representation of the applicant afresh in Hindi, and the order shall be reasoned and detailed order. If the respondents are unable to pass the order in Hindi they shall provide a Hindi translation ^{of it} ~~of it~~ the order, to the applicant.

4. This order shall be complied within two months from the date a copy of this order is filed before ^{a competent authority} ~~the~~ and to avoid delay a fresh copy of the representation may also be filed along with the order.

No order as to costs.



A.M.



V.C.

As thana/